

[*Shri Rajiv Gandhi*]

This settlement brings to an end a period of confrontation and ushers in an era of amity, goodwill and cooperation, which will promote and strengthen the unity and integrity of India.

Sd/- Sd/- Sant Harchand Singh
Rajiv Gandhi Longowal President,
Prime Minister of Shiromani Akali Dal
India

PROF MADHU DANDAVATE (Rajapur). We want to express our total agreement with the Memorandum of Settlement that has been signed by the Prime Minister and Harchand Singh Longowal and we hope that this will open a new chapter of unity, integrity and amity and strengthen our Indian national unity with the Hindu-Sikh unity as the basis.

MR. SPEAKER : I agree and I think we, on behalf of the whole House, can give all Kudos to you and congratulations.

SHRI RAM PYARE PANIKA : The whole House congratulates the Prime Minister.

MR. SPEAKER : Now Mr. Mushran.

DISCUSSION ON REPORTED TRAINING TO INDIAN TERRORISTS IN A MERCENARY SCHOOL IN ALABAMA—

(*Contd.*)

[*English*]

18 17 hrs

[MR. DEPUTY SPEAKER *in the Chair*]

MR. DEPUTY SPEAKER : Now we resume the discussion.

Shri Mushran.

SHRI NARAYAN CHOUBEY : After such a big news nothing can be transacted.

(*Interruptions*)

PROF K. K. TEWARY : What is this ? That is a different issue and this is a different issue.

SOME HON MEMBERS : Tomorrow, tomorrow.

SHRI S. JAIPAL REDDY : The memorandum of understanding reached now is the biggest step that can be taken against terrorism as a phenomenon.

SHRI NARAYAN CHOUBEY : On any happy occasion we get a holiday, Sir. *Punjab ke baad kuch Jamega Nahi.*

[*Translation*]

PROF. K.K. TEWARY : Are you serious to this extent only? This issue is different and that issue is quite different.

[*English*]

SHRI RAM PYARE PANIKA : This will be concluded tomorrow.

MR. DEPUTY SPEAKER : Mr Mushran—you conclude now. He is the last speaker. Let him finish and the Minister will reply tomorrow.

SHRI NARAYAN CHOUBEY : All right. Always we are ready for a compromise. I think he is not in a mood to speak.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : He is the last speaker. Let him finish and we will keep the reply for tomorrow.

MR. DEPUTY SPEAKER : You can continue.

SHRI AJAY MUSHRAN : I will not speak keeping in view such an unwilling House.

SHRI ZAINUL BASHER : He has concluded.

SHRI AJAY MUSHRAN (Jabalpur) : People do not want to listen. ... If the Minister can speak tomorrow, I can also speak tomorrow. ... I should not be taken for granted. ...

(*Interruptions*)

SHRIMATI BIBHA GHOSH GOSWAMI : That is also good enough for us.

SHRI NARAYAN CHOUBEY : Very correct. He does not want to speak to an empty House and empty gallery.

(Interruptions)

MR. DEPUTY SPEAKER: Please, you may conclude today.

SHRI AJAY MUSHRAN: Sir, what I am trying to say was that we have been discussing for a very long time and condemning terrorism, terrorists and activities which are being related to terrorism. I would like to add a new dimension. Whereas we wholeheartedly condemn terrorism; we condemn terrorists I personally feel we should condemn those people who indirectly promote terrorism and are hidden behind the statute of liberty. This is the point I am trying to highlight.

For the last 20 years we have had a recorded history of American endeavours in making our strength weak. First they tried mercenarism in 1965 war. On a large scale Pakistani 'mujahids' and infiltraters were sent particularly in Poonch and Rajouri sectors during the war. When they failed in the battle-field they tried the same trick in individual assassinations at various places like South America, Africa, Middle East, South East and even in other countries, particularly those countries which had newly emerged from the shackles of slavery and got their freedom newly and who were trying to emerge as developing countries. In most of the countries they succeeded.

So far as India was concerned after every test through Pakistan which America was fully financing and blessing we have gone from strength to strength and a time came when they took no hesitation in harbouring and encouraging these terrorists who ultimately took away the life of our dearest Prime Minister, Mrs. Indira Gandhi and today they have not shut their endeavours. Their efforts are very much going on to try and create a situation in the country when the basic integrity and freedom of our country can be threatened. In all other parts of the world they have tried to change the Government by murdering the head of the Government or the mercenaries have tried to get old scores settled or personal vendetta settled but so far as the freedom of a country is concerned

they have tried in the biggest way with us. I also condemn Mr. Frank and his so-called schools of terrorism for mercenaries and terrorists for their rebarjous activities but I will have no hesitation in condemning the American government in trying to play Dr. Jekyll and Mr. Hyde. To our Prime Minister they say we will give you technical, scientific and economic help. These words I have been listening to since I was a student in 1948 and even the speeches, I believe, I have nothing to do with External Affairs, are the speeches which are made just for the sake of making speeches. We should not go by Dr. Jekyll all the time Today is the time when we should think of Mr. Hyde also. I strongly urge not only the U.N. General Assembly or the U.N. Security Council but also other International forums where the American government has a part to play; where the American government has a nerve to be twisted we should try and build necessary pressure so that the blessings accorded by the American government to terrorists schools like the one which is run by Mr. Frank got exposed.

The assassination of our late Prime Minister, Shrimati Indira Gandhi was the culmination of their activities. They thought that after her assassination, the country would disintegrate because of lack of leadership of character and personality and it will lead such a big country to utter chaos. But they did not realise the strength of the country, the strength of the Congress-I party and the political maturity which the country has attained and which has been created on the political foundations which have been laid by the non-violence preachings of the Father of our Nation and the industrial progress under the leadership of Pandit Jawaharlal Nehru as also the thrust given to our country to emerge at least into the Twentieth Century by the late Prime Minister, Shrimati Indira Gandhi. They thought that we would disintegrate. Their aim has not been fulfilled. But they might have achieved partial success in killing our late Prime Minister. Let us not be only satisfied by condemning Mr. Frank or 25 odd schools of terrorism being run in America. I do not think that it requires a major Constitutional amendment to the American Constitution or a great Act for

[*Shri Ajay Mushran*]

putting a stop to the training and running of such schools. After all these schools were not training students for the welfare of America. They were clandestinely meant for destruction and disintegration of developing countries. They are meant more for those places where America always wants to keep bush fires in flame. The United States of America wants Asia to burn, African countries to burn and South-East Asia to burn with a view to completely stalling the developments of the countries which have emerged as independent countries after the Second World War.

Sir, I would personally feel that it is not enough to condemn Mr. Frank Camper and his schools. So far as the decisions are concerned, I personally feel that we should have known these activities long time ago. I should personally feel that we should have a more dedicated staff particularly the officers and the staff serving Indian Embassy in the United States of America, to know the activities of such a nature long time ago. I hold no brief for anybody. But I certainly hold brief for my country, for freedom and integration of my country which is very dear to all of us. Anybody posted in the

Embassies abroad, particularly in America is not worth the salt if he does not feel the same way as I do.

PAPER LAID ON THE TABLE—*Contd.*

18.27 hrs

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): On Behalf of Shri Janardhana Poojary, I beg to lay on the table a copy of Notification No. 174/85-CE (G.S.R. 606 (E)) (Hindi and English versions) published in Gazette of India dated the 24th July, 1985 together with an explanatory memorandum rescinding Notification No. 70/85-CE dated the 17th March, 1985 so as to withdraw exemption of excise duty granted to footwear made from duty paid resins or plastic material, issued under the Central Excise Rules, 1944.

[Placed in library. *See*. No LT 1153/85]

18.28 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, July 25, 1985 | Sravana 3, 1907 (Saka).